

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.20

Dated Guwahati, the 6th April, 2017

In exercise of powers conferred under Section 16(2) of the Advocates Act, 1961, read with Rule I, Schedule E of Chapter XIV of the Gauhati High Court Rules, the Gauhati High Court is pleased to designate the following Advocates as Senior Advocates with effect from the date of issue of this Notification:-

Sl.No	Name of the Advocate	Bar
1	Shri Anup Kumar Das	Principal Seat Gauhati High Court
2	Shri Atul Chandra Sarma	Principal Seat Gauhati High Court
3	Shri Pradip Kumar Kalita	Principal Seat Gauhati High Court
4	Shri Ramesh Goenka	Principal Seat Gauhati High Court
5	Shri Gautam Uzir	Principal Seat Gauhati High Court
6	Shri Ziaul Kamar	Principal Seat Gauhati High Court
7	Shri Sanjay Kumar Medhi	Principal Seat Gauhati High Court
8	Shri Indraneel Chowdhury	Principal Seat Gauhati High Court
9	Shri Manish Chowdhury	Principal Seat Gauhati High Court
10	Shri N. Unni Krishnan Nair	Principal Seat Gauhati High Court
11	Shri Angshuman Bora	Principal Seat Gauhati High Court

** The names of the Advocates designated as Senior Advocates in the Notification are not in accordance with seniority as per date of their enrolment in the Bar*

By Order,

Sd/- H.K.Sarma
REGISTRAR GENERAL

Memo No.HC.III-50/2016/4205/G, Dated Guwahati, the 6th April, 2017

Copy to:

1. The Chief Secretary, Govt. of Assam, Dispur, Guwahati / Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Secretary, Law Department, Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar.
4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
5. The Registrar General/Registrar, High Court of _____
6. The Registrar (Vigilance / Admn./ Estt.), Gauhati High Court, Guwahati
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
8. The District & Sessions Judge _____ (Assam).
9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
10. The Secretary to the Bar Council of India, New Delhi
11. The Chairman, the Bar Council of Assam, Nagaland, Mizoram and Arunachal Pradesh, Gauhati High Court, Guwahati
12. The President / Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati
13. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
14. Sri _____, Sr Advocate _____
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Secretary, High Court Bar Association, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl, Itanagar Bench, Naharlagun.
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
19. Librarian cum Research Officer, Gauhati High Court, Guwahati.
20. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the website of the Gauhati High Court.
21. The Pvt. Secy. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Ghy.
22. The Admn. Officer (Judl.), _____.
23. CA to the Registrar General, Gauhati High Court, Guwahati.
24. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL